Chief Justice's Court

Case: PUBLIC INTEREST LITIGATION (PIL) No. - 1407 of 2023

Petitioner: - Sudhir Kumar

Respondent :- Union Of India And 4 Others

Counsel for Petitioner: - Krishna Mohan Tripathi

Counsel for Respondent :- A.S.G.I., C.S.C., Gaurav Kumar Chand

Hon'ble Pritinker Diwaker, Chief Justice Hon'ble Ashutosh Srivastava, J.

- 1. Heard Shri P.K.Singh and Shri Krishna Mohan Tripathi, learned counsel for the petitioner, learned A.S.G.I. assisted by Shri Gaurav Kumar Chand, for respondent nos. 1 to 3, Shri P.K.Giri, learned Additional Advocate General assisted by Shri Ankit Gaur, learned Standing Counsel for respondent no. 4 and Shri Ram Kaushik for the proposed respondents.
- 2. Counsel appearing for the respondents, pray for and are granted 4 weeks time to file counter affidavit.
- 3. List this case after four weeks.

Order Date :- 6.7.2023

Deepak/

(Ashutosh Srivastava, J.) (Pritinker Diwaker, C. J.)